

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :01-02-2024

Date : 01.02.2024									
S L N O	C.A. No.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	9150/ 2024	01.02.2 024	WP (C) - 1174/20 24	D.BISWAL	C.O.		Order Dtd. 2024-01-30	WRIT BRANC H-2	(S ea t No - 34 )
2	9152/ 2024	01.02.2 024	WP (C) - 1533/20 24	S.SAHOO	C.O.		Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
3	9153/ 2024	01.02.2 024	WP (C) - 1435/20 24	B.K.MISHR A	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-5	(S ea t No - 22 )
4	9155/ 2024	01.02.2 024	WP (C) - 1444/20 24	B MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
5	9156/ 2024	01.02.2 024	WP (C) - 1371/20 24	S.K.BISWA L	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 19 )

6	9157/ 2024	01.02.2 024	WP (C) - 1436/20 24	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
7	9159/ 2024	01.02.2 024	WP (C) - 1347/20 24	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 19 )
8	9160/ 2024	01.02.2 024	WP (C) - 1449/20 24	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
9	9162/ 2024	01.02.2 024	WP (C) - 1665/20 24	P.CH.BEHE RA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-7	(S ea t No - 5)
1 0	9163/ 2024	01.02.2 024	WP (C) - 1530/20 24	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
1 1	9165/ 2024	01.02.2 024	WP (C) - 1553/20 24	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
1 2	9166/ 2024	01.02.2 024	WP (C) - 1546/20 24	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
1 3	9168/ 2024	01.02.2 024	WP (C) - 1529/20 24	S SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - )

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14	9169/2024	01.02.2024	WP (C) - 1549/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
15	9170/2024	01.02.2024	WP (C) - 1537/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
16	9172/2024	01.02.2024	WP (C) - 1564/2024	S.SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
17	9173/2024	01.02.2024	WP (C) - 1557/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
18	9175/2024	01.02.2024	WP (C) - 29325/2023	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Seat No - 19)
19	9176/2024	01.02.2024	WP (C) - 1440/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
20	9177/2024	01.02.2024	WP (C) - 1534/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
21	9179/2024	01.02.2024	WP (C) - 15776/2	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH	(Seat

			021					H-1	t No - 30 )
2 2	9181/ 2024	01.02.2 024	WP (C) - 1542/20 24	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
2 3	9182/ 2024	01.02.2 024	WP (C) - 24990/2 020	GANESH CH. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 46 )
2 4	9183/ 2024	01.02.2 024	WP (C) - 43189/2 023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 38 )
2 5	9185/ 2024	01.02.2 024	WP (C) - 22724/2 023	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 46 )
2 6	9186/ 2024	01.02.2 024	CONTC- 223/202 4	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30		(S ea t No - 46 )
2 7	9188/ 2024	01.02.2 024	WP (C) - 9621/20 23	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-7	(S ea t No - 44 )
2 8	9190/ 2024	01.02.2 024	CONTC- 1928/20 19	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	CONTE MPT	(S ea t No - 2)

29	9191/2024	01.02.2024	WP (C) - 43184/2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Seat No - 38)
30	9193/2024	01.02.2024	WP (C) - 43183/2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Seat No - 38)
31	9194/2024	01.02.2024	CONTC-274/2024	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-01-30		(Seat No - 38)
32	9195/2024	01.02.2024	WP (C) - 1456/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
33	9196/2024	01.02.2024	WP (C) - 1458/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
34	9198/2024	01.02.2024	WP (C) - 1457/2024	H. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
35	9200/2024	01.02.2024	WP (C) - 1393/2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Seat No - 19)
36	9201/2024	01.02.2024	CONTC-179/2024	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30		(Seat No)

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3 7	9203/ 2024	01.02.2 024	WP (C) - 1892/20 24	SHARMISTH A SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-1	(S ea t No - 2)
3 8	9205/ 2024	01.02.2 024	WP (C) - 563/202 4	B C MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANC H-4	(S ea t No - 52 )
3 9	9207/ 2024	01.02.2 024	WP (C) - 1616/20 24	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-7	(S ea t No - 5)
4 0	9208/ 2024	01.02.2 024	WP (C) - 1468/20 24	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
4 1	9210/ 2024	01.02.2 024	WP (C) - 1889/20 24	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-1	(S ea t No - 2)
4 2	9211/ 2024	01.02.2 024	WP (C) - 1454/20 24	S. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
4 3	9213/ 2024	01.02.2 024	WP (C) - 1453/20 24	S. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
4 4	9216/ 2024	01.02.2 024	WP (C) - 1335/20 24	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No

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4 5	9217/ 2024	01.02.2 024	WP (C) - 1480/20 24	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
4 6	9218/ 2024	01.02.2 024	WP (C) - 1358/20 24	ASISH KUMAR RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 19 )
4 7	9221/ 2024	01.02.2 024	WP (C) - 1563/20 24	R.C.MUDUL I	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
4 8	9223/ 2024	01.02.2 024	WP (C) - 1536/20 24	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
4 9	9224/ 2024	01.02.2 024	WP (C) - 1547/20 24	A.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
5 0	9225/ 2024	01.02.2 024	WP (C) - 1544/20 24	S. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
5 1	9226/ 2024	01.02.2 024	WP (C) - 1540/20 24	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
5	9228/ 2024	01.02.2 024	WP (C) -	S. SAHOO	C.O.	COURT	Order Dtd. 2024-01-30	WRIT	(S

2	2024	024	1541/2024			NO. 1		BRANCH-6	eat No - 26)
53	9229/2024	01.02.2024	WP (C) - 1538/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
54	9230/2024	01.02.2024	WP (C) - 1516/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
55	9231/2024	01.02.2024	WP (C) - 1510/2024	ASISH KUMAR RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
56	9232/2024	01.02.2024	WP (C) - 1566/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
57	9235/2024	01.02.2024	WP (C) - 1473/2024	ASISH KUMAR RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
58	9241/2024	01.02.2024	WP (C) - 1461/2024	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
59	9243/2024	01.02.2024	WP (C) - 685/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No -



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6 0	9246/ 2024	01.02.2 024	WP (C) - 1556/20 24	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-6	(S ea t No - 26 )
6 1	9248/ 2024	01.02.2 024	WP (C) - 385/202 4	B DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
6 2	9250/ 2024	01.02.2 024	WP (C) - 1732/20 24	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
6 3	9251/ 2024	01.02.2 024	WP (C) - 1730/20 24	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
6 4	9253/ 2024	01.02.2 024	CRLMC- 3125/20 23	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	CRIMI NAL MISC	(S ea t No - 5)
6 5	9254/ 2024	01.02.2 024	WP (C) - 1737/20 24	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
6 6	9256/ 2024	01.02.2 024	WP (C) - 1747/20 24	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
6 7	9259/ 2024	01.02.2 024	CRLMC- 5502/20 23	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	CRIMI NAL MISC	(S ea t

									No - 1)
68	9261/2024	01.02.2024	CRLMC-4681/2023	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-30		(Seat No - 1)
69	9264/2024	01.02.2024	CRLMC-5483/2023	LAMBODOR ACHARI	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	CRIMINAL MISC	(Seat No - 7)
70	9265/2024	01.02.2024	WP (C) - 1754/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - 39)
71	9266/2024	01.02.2024	CRLMC-22/2024	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30		(Seat No - 39)
72	9267/2024	01.02.2024	CRLMC-89/2024	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-01-30		(Seat No - 39)
73	9268/2024	01.02.2024	WP (C) - 35991/2022	PRAKASH KU. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Seat No - 5)
74	9270/2024	01.02.2024	CRLMC-115/2024	T.R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-30		(Seat No - 5)
75	9271/2024	01.02.2024	WP (C) - 1751/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - )

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76	9272/2024	01.02.2024	CRLMC-119/2024	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-30		(Seat No - 39)
77	9273/2024	01.02.2024	CRLMC-120/2024	S.K.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-13	CRIMINAL MISC	(Seat No - 2)
78	9274/2024	01.02.2024	WP(C) - 1363/2024	SUMIT SATPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Seat No - 19)
79	9276/2024	01.02.2024	CRLMC-120/2024	S.K.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-13	CRIMINAL MISC	(Seat No - 2)
80	9277/2024	01.02.2024	CONTC-122/2024	T.K. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-01-19		(Seat No - 2)
81	9278/2024	01.02.2024	CRLMC-124/2024	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-30		(Seat No - 2)
82	9279/2024	01.02.2024	CRLMC-126/2024	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-30		(Seat No - 2)
83	9280/2024	01.02.2024	CRLMC-138/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-01-30		(Seat No - 2)
8	9281/	01.02.2	WP(C) -	K R JENA	C.O.	COURT	Order Dtd. 2024-01-30	WRIT	(S

4	2024	024	878/2024			NO. 1		BRANCH-7	eat No - 44)
85	9282/2024	01.02.2024	CRLMC-1364/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 2)
86	9283/2024	01.02.2024	WP (C) - 1361/2024	SUMIT SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Seat No - 19)
87	9284/2024	01.02.2024	CRLMC-1364/2023	M.N.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 2)
88	9285/2024	01.02.2024	WP (C) - 1704/2024	C R KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - 39)
89	9286/2024	01.02.2024	CRLMC-2732/2022	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 2)
90	9287/2024	01.02.2024	CRLMC-2732/2022	M.N.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 2)
91	9288/2024	01.02.2024	CRLMC-3160/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-08-17	CRIMINAL MISC	(Seat No - 5)
92	9289/2024	01.02.2024	WP (C) - 14143/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-4	(Seat

									No - 19)
93	9290/2024	01.02.2024	CRLMC-3160/2022	M.N.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 3)
94	9291/2024	01.02.2024	WP (C) - 41721/2023	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 53)
95	9292/2024	01.02.2024	CRLMC-1931/2023	G.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 2)
96	9293/2024	01.02.2024	WP (C) - 1823/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
97	9294/2024	01.02.2024	CRLMC-3739/2023	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 4)
98	9295/2024	01.02.2024	WP (C) - 1820/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
99	9296/2024	01.02.2024	CRLMC-3740/2023	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 4)
100	9297/2024	01.02.2024	WP (C) - 1815/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)

101	9298/2024	01.02.2024	CRLMC-4269/2023	S.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	CRIMINAL MISC	(Seat No - 1)
102	9299/2024	01.02.2024	CRLMC-4438/2023	A.C. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 4)
103	9300/2024	01.02.2024	WP (C) - 1811/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
104	9301/2024	01.02.2024	CRLMC-36/2024	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-30		(Seat No - 2)
105	9302/2024	01.02.2024	CONTC-245/2024	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No - 2)
106	9303/2024	01.02.2024	WP (C) - 13844/2018	Y. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
107	9304/2024	01.02.2024	WP (C) - 1030/2024	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 1)
108	9305/2024	01.02.2024	BLAPL-7367/2023	N. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 12)
109	9306/2024	01.02.2024	WP (C) - 1940/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No - 1)

									No-6)
110	9307/2024	01.02.2024	WP(C) - 13849/2018	Y. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
111	9308/2024	01.02.2024	WP(C) - 1825/2024	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
112	9309/2024	01.02.2024	WA- 1370/2022	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 2)
113	9310/2024	01.02.2024	WA- 1370/2022	SIBASHANKAR KHANDAYAT RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 2)
114	9311/2024	01.02.2024	WP(C) - 1862/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
115	9312/2024	01.02.2024	WA- 1360/2022	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 2)
116	9313/2024	01.02.2024	WP(C) - 1863/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
117	9314/2024	01.02.2024	WA- 1360/2022	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 2)
1	9315/	01.02.2	WP(C) -	KALPATARU	C.O.	COURT	Order Dtd. 2024-01-31	WRIT	(S

18	2024	024	1833/2024	PARIDA		NO. 1		BRANCH-1	eat No - 2)
119	9316/2024	01.02.2024	WP (C) - 1835/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
120	9317/2024	01.02.2024	WP (C) - 994/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - 29)
121	9318/2024	01.02.2024	BLAPL-10940/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023-10-13	BAIL-1	(Seat No - 3)
122	9319/2024	01.02.2024	WP (C) - 1605/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 5)
123	9320/2024	01.02.2024	BLAPL-11198/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023-11-02	BAIL-1	(Seat No - 2)
124	9321/2024	01.02.2024	ABLAPL-14670/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 5)
125	9322/2024	01.02.2024	WP (C) - 1855/2024	KALPATARU PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
126	9323/2024	01.02.2024	WP (C) - 1842/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No -



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1 2 7	9325/ 2024	01.02.2 024	WP (C) - 1687/20 24	SANJAYA KU. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 2 8	9326/ 2024	01.02.2 024	WP (C) - 32256/2 023	P.K.MOHAN TY	C.O.	COURT NO. 6	Order Dtd. 2023-11-22	WRIT BRANC H-4	(S ea t No - 27 )
1 2 9	9327/ 2024	01.02.2 024	WP (C) - 598/202 4	M M NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 3 0	9328/ 2024	01.02.2 024	WP (C) - 32256/2 023	P.K.MOHAN TY	C.O.	COURT NO. 6	Order Dtd. 2023-11-22	WRIT BRANC H-4	(S ea t No - 27 )
1 3 1	9329/ 2024	01.02.2 024	WP (C) - 32256/2 023	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-11-22	WRIT BRANC H-4	(S ea t No - 27 )
1 3 2	9330/ 2024	01.02.2 024	WP (C) - 1728/20 24	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
1 3 3	9331/ 2024	01.02.2 024	ABLAPL- 14194/2 023	S. K. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 2)
1 3 4	9332/ 2024	01.02.2 024	CRLREV- 821/201 6	R.CH.ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-02-12	CRIMI NAL REVIS ION	(S ea t No

									-5)
135	9333/2024	01.02.2024	CRLREV-55/2020	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	CRIMINAL REVISION	(Seat No - 3)
136	9334/2024	01.02.2024	WP (C) - 1728/2024	B K PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
137	9335/2024	01.02.2024	ABLAPL-13831/2023	S. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30		(Seat No - 113)
138	9337/2024	01.02.2024	CRLREV-55/2020	N. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-29	CRIMINAL REVISION	(Seat No - 3)
139	9338/2024	01.02.2024	ABLAPL-14168/2023	SATYAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Seat No - 2)
140	9339/2024	01.02.2024	WP (C) - 186/2024	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
141	9341/2024	01.02.2024	ABLAPL-13698/2023	M. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Seat No - 6)
142	9342/2024	01.02.2024	CRLREV-58/2020	T. BAG	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	CRIMINAL REVISION	(Seat No - 3)

143	9343/2024	01.02.2024	WP (C) - 185/2024	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
144	9344/2024	01.02.2024	ABLAPL-12689/2023	ANANT DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-18		(Seat No - 117)
145	9345/2024	01.02.2024	CRLREV-555/2023	M. JATI	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 5)
146	9347/2024	01.02.2024	WP (C) - 184/2024	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
147	9348/2024	01.02.2024	WP (C) - 12908/2018	Y. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
148	9349/2024	01.02.2024	ABLAPL-515/2024	PK ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-01-29		(Seat No - 101)
149	9351/2024	01.02.2024	ABLAPL-15297/2023	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 7)
150	9352/2024	01.02.2024	WP (C) - 12907/2018	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH	(Seat No - 10)

								-1)	1)
151	9353/2024	01.02.2024	WP (C) - 182/2024	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
152	9354/2024	01.02.2024	WP (C) - 1291/2024	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
153	9355/2024	01.02.2024	ABLAPL-525/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 108)
154	9356/2024	01.02.2024	WP (C) - 12909/2018	YASHOBANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
155	9357/2024	01.02.2024	WA-16/2018	P.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 5)
156	9358/2024	01.02.2024	WA-16/2018	D.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 5)
157	9359/2024	01.02.2024	WP (C) - 12910/2018	YASHOBANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
158	9360/2024	01.02.2024	WA-17/2018	P.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - )

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159	9361/2024	01.02.2024	WA-17/2018	D.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 5)
160	9362/2024	01.02.2024	WP (C) - 12911/2018	YASHOBANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
161	9363/2024	01.02.2024	WA-874/2023	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT APPEAL	(Seat No - 4)
162	9364/2024	01.02.2024	WP (C) - 12912/2018	YASHOBANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
163	9365/2024	01.02.2024	WP (C) - 2086/2024	P.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
164	9366/2024	01.02.2024	WP (C) - 1841/2024	S.K.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
165	9367/2024	01.02.2024	WP (C) - 14105/2018	YASHOBANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
166	9368/2024	01.02.2024	WP (C) - 14106/2018	YASHOBANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION	(Seat No -

								BENCH -2)	11 5)
1 6 7	9369/ 2024	01.02.2 024	WP(C) - 14097/2 018	YASHOBANT A DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 6 8	9370/ 2024	01.02.2 024	BLAPL- 14459/2 023	S CHOUIDHUR Y	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 9)
1 6 9	9371/ 2024	01.02.2 024	WP(C) - 1958/20 24	L. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 7 0	9372/ 2024	01.02.2 024	BLAPL- 14484/2 023	H K PATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 9)
1 7 1	9373/ 2024	01.02.2 024	BLAPL- 9104/20 23	D K NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 1)
1 7 2	9374/ 2024	01.02.2 024	ABLAPL- 15326/2 023	B. R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 2)
1 7 3	9375/ 2024	01.02.2 024	BLAPL- 9104/20 23	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 1)
1 7 4	9376/ 2024	01.02.2 024	ABLAPL- 14339/2 023	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 3)
1	9377/ 2024	01.02.2 024	BLAPL- 14484/2 023	MADAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 3)

75	2024	024	12851/2023			NO. 11		2	eat No - 12)
176	9378/2024	01.02.2024	BLAPL-12851/2023	N K SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 12)
177	9380/2024	01.02.2024	BLAPL-12955/2023	SANTOSH KU. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-1	(Seat No - 5)
178	9381/2024	01.02.2024	WP (C) - 2020/2024	T.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
179	9383/2024	01.02.2024	ABLAPL-14829/2023	B. K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	BAIL-1	(Seat No - 6)
180	9384/2024	01.02.2024	WP (C) - 2028/2024	M.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
181	9385/2024	01.02.2024	ABLAPL-14820/2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 6)
182	9386/2024	01.02.2024	ABLAPL-14818/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 6)
188	9387/2024	01.02.2024	WP (C) - 1837/20	L. SAHOO	C.O.	CHIEF JUSTI	Order Dtd. 2024-02-22	WRIT BRANC	(S ea

3			24			CE'S COURT		H-1	t No - 2)
184	9388/2024	01.02.2024	ABLAPL-13930/2023	D. K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 1)
185	9389/2024	01.02.2024	WA-1250/2023	M/S.SATYA BRATA UDGATA, A.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT APPEAL	(Seat No - 5)
186	9390/2024	01.02.2024	BLAPL-13040/2023	S S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 11)
187	9391/2024	01.02.2024	ABLAPL-14815/2023	S. CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 6)
188	9392/2024	01.02.2024	BLAPL-13178/2023	ASISH KUMAR RAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-1	(Seat No - 4)
189	9393/2024	01.02.2024	WP (C) - 2095/2024	H.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
190	9394/2024	01.02.2024	ABLAPL-14861/2023	DEBI PRASAD DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 6)
191	9395/2024	01.02.2024	BLAPL-13895/2023	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-1	(Seat No -



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1 9 2	9396/ 2024	01.02.2 024	WP (C) - 1625/20 24	T.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 9 3	9397/ 2024	01.02.2 024	BLAPL- 14024/2 023	AMLAN SHAKTI PAUL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 12 )
1 9 4	9398/ 2024	01.02.2 024	BLAPL- 14025/2 023	AMLAN SHAKTI PAUL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 12 )
1 9 5	9399/ 2024	01.02.2 024	WP (C) - 1925/20 24	M.R. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 9 6	9400/ 2024	01.02.2 024	BLAPL- 322/202 4	BN SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 5)
1 9 7	9401/ 2024	01.02.2 024	WP (C) - 1816/20 24	R.CH.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
1 9 8	9402/ 2024	01.02.2 024	ABLAPL- 14297/2 023	L. ACHARI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 8)
1 9 9	9403/ 2024	01.02.2 024	WP (C) - 1812/20 24	R.CH.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION	(S ea t No -

								BENCH-2)	114)
200	9404/2024	01.02.2024	BLAPL-14339/2023	M D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-1	(Seat No - 4)
201	9405/2024	01.02.2024	BLAPL-603/2024	KC PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 7)
202	9406/2024	01.02.2024	WP (C) - 11198/2023	GYANENDRA KUMAR TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH-6	(Seat No - 16)
203	9407/2024	01.02.2024	WP (C) - 11198/2023	B K PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH-6	(Seat No - 16)
204	9408/2024	01.02.2024	WP (C) - 42626/2023	SAMBEET PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 18)
205	9409/2024	01.02.2024	BLAPL-14520/2023	J P KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-1	(Seat No - 3)
206	9410/2024	01.02.2024	WP (C) - 1930/2024	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
207	9411/2024	01.02.2024	OJC-1883/2001	P.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION	(Seat No -

								BENCH -3)	12 1)
2 0 8	9412/ 2024	01.02.2 024	ABLAPL- 15282/2 023	B.MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 7)
2 0 9	9413/ 2024	01.02.2 024	WP (C) - 176/202 4	BIKRAM. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 1 0	9414/ 2024	01.02.2 024	WP (C) - 177/202 4	BIKRAM. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 1 1	9415/ 2024	01.02.2 024	ABLAPL- 10221/2 023	M.K.MOHAN TY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 12 )
2 1 2	9416/ 2024	01.02.2 024	ABLAPL- 13483/2 023	R.K.BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 5)
2 1 3	9417/ 2024	01.02.2 024	WP (C) - 180/202 4	BIKRAM. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 1 4	9418/ 2024	01.02.2 024	WP (C) - 181/202 4	BIKRAM. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 1 5	9419/ 2024	01.02.2 024	ABLAPL- 12426/2 023	R.K.DEHUR Y	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No

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216	9420/2024	01.02.2024	ABLAPL-14776/2023	P.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 11)
217	9421/2024	01.02.2024	BLAPL-14540/2023	A K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-1	(Seat No - 3)
218	9422/2024	01.02.2024	ABLAPL-14595/2023	P.N.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 10)
219	9423/2024	01.02.2024	BLAPL-14613/2023	M D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 8)
220	9424/2024	01.02.2024	ABLAPL-13521/2023	B.R.DALEI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 11)
221	9425/2024	01.02.2024	CRLMC-941/2023	S.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-25	CRIMINAL MISC	(Seat No - 6)
222	9426/2024	01.02.2024	BLAPL-11610/2022	M R BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 10)
223	9427/2024	01.02.2024	ABLAPL-11397/2023	T.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-29	BAIL-2	(Seat No -

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2 2 4	9428/ 2024	01.02.2 024	ABLAPL- 15526/2 023	T.K.BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-29	BAIL- 2	(S ea t No - 8)
2 2 5	9429/ 2024	01.02.2 024	BLAPL- 11799/2 023	J P BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 5)
2 2 6	9430/ 2024	01.02.2 024	BLAPL- 11800/2 023	J P BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 5)
2 2 7	9431/ 2024	01.02.2 024	ABLAPL- 14272/2 023	T.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL- 2	(S ea t No - 8)
2 2 8	9432/ 2024	01.02.2 024	CRLMC- 938/202 3	S.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-25	CRIMI NAL MISC	(S ea t No - 6)
2 2 9	9433/ 2024	01.02.2 024	ABLAPL- 11638/2 023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL- 2	(S ea t No - 7)
2 3 0	9434/ 2024	01.02.2 024	BLAPL- 11991/2 023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 4)
2 3 1	9435/ 2024	01.02.2 024	CRLMC- 4248/20 22	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL MISC	(S ea t No - 3)
2 3 2	9436/ 2024	01.02.2 024	CRLMC- 4249/20 22	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL MISC	(S ea t

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2 3 3	9437/ 2024	01.02.2 024	ABLAPL- 13855/2 023	JANMEJAYA PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 3)
2 3 4	9438/ 2024	01.02.2 024	WP (C) - 1381/20 24	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 19 )
2 3 5	9439/ 2024	01.02.2 024	WP (C) - 36081/2 023	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-07	WRIT BRANC H-6	(S ea t No - 35 )
2 3 6	9440/ 2024	01.02.2 024	BLAPL- 13828/2 023	S B UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 6)
2 3 7	9441/ 2024	01.02.2 024	ABLAPL- 14769/2 023	A. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 11 )
2 3 8	9442/ 2024	01.02.2 024	CRLA- 52/2024	A.R. PANDA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 10 )
2 3 9	9443/ 2024	01.02.2 024	ABLAPL- 14320/2 023	S. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 3)
2 4 0	9444/ 2024	01.02.2 024	BLAPL- 14080/2 023	D PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No

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2 4 1	9445/ 2024	01.02.2 024	ABLAPL- 13479/2 023	BISWARANJ AN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 5)
2 4 2	9446/ 2024	01.02.2 024	CRLA- 57/2024	B.S.SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 10 )
2 4 3	9447/ 2024	01.02.2 024	ABLAPL- 3781/20 21	G.R.PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-01-29	BAIL- 2	(S ea t No - 7)
2 4 4	9448/ 2024	01.02.2 024	ABLAPL- 13376/2 023	S. K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-01-25	BAIL- 2	(S ea t No - 10 )
2 4 5	9449/ 2024	01.02.2 024	BLAPL- 14714/2 023	K C PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 8)
2 4 6	9450/ 2024	01.02.2 024	WP (C) - 1374/20 24	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 19 )
2 4 7	9451/ 2024	01.02.2 024	SA- 127/199 1	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-01-31	SECON D APPEA L	(S ea t No - 4)
2 4 8	9452/ 2024	01.02.2 024	ABLAPL- 12751/2 023	P. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - -

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249	9453/2024	01.02.2024	WP (C) - 39701/2023	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-12	WRIT BRANCH-7	(Seat No - 44)
250	9454/2024	01.02.2024	WP (C) - 42630/2023	NIRANJAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 18)
251	9455/2024	01.02.2024	ABLAPL-10002/2023	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 11)
252	9456/2024	01.02.2024	WP (C) - 1962/2024	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No - 6)
253	9457/2024	01.02.2024	WP (C) - 1345/2024	S.K.ACHAR YA	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Seat No - 19)
254	9458/2024	01.02.2024	BLAPL-2568/2022	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 1)
255	9459/2024	01.02.2024	WP (C) - 42487/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	WRIT BRANCH-4	(Seat No - 27)
256	9460/2024	01.02.2024	CRLREV-449/2021	B. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No - )



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257	9461/2024	01.02.2024	CRLREV-85/2023	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-02-21	CRIMINAL REVISION	(Seat No - 2)
258	9462/2024	01.02.2024	WP (C) - 33714/2023	D.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
259	9463/2024	01.02.2024	ARBA-39/2022	R.K.MOHAPATRA	C.O.	COURT NO. 7	Judgement Dtd. 2024-01-29	M.J.C .	(Seat No - 1)
260	9464/2024	01.02.2024	ARBA-39/2022	P.K.PARIDA	C.O.	COURT NO. 7	Judgement Dtd. 2024-01-29	M.J.C .	(Seat No - 1)
261	9465/2024	01.02.2024	RSA-40/2023	T.BAG	C.O.	COURT NO. 7	Judgement Dtd. 2024-01-29	SECOND APPEAL	(Seat No - 1)
262	9466/2024	01.02.2024	WP (C) - 1380/2024	BISWAJIT DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-31	WRIT BRANCH-4	(Seat No - 19)
263	9467/2024	01.02.2024	WP (C) - 1703/2024	S.K. PAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - 39)
264	9468/2024	01.02.2024	CRLMP-19/2024	P.K.PATRI	C.O.	COURT NO. 7	Order Dtd. 2024-01-19	WRIT BRANCH-7	(Seat No - 10)

265	9469/2024	01.02.2024	WP (C) - 1225/2024	BISWAJIT DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No - 11)
266	9470/2024	01.02.2024	WP (C) - 1668/2024	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 5)
267	9471/2024	01.02.2024	WP (C) - 39695/2023	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-15	WRIT BRANCH-6	(Seat No - 26)
268	9472/2024	01.02.2024	WP (C) - 1223/2024	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No - 11)
269	9473/2024	01.02.2024	WP (C) - 1606/2024	U. KUMA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No - 5)
270	9474/2024	01.02.2024	WP (C) - 1946/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD		WRIT BRANCH-2	(Seat No - 6)
271	9475/2024	01.02.2024	WP (C) - 39683/2023	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-18	WRIT BRANCH-6	(Seat No - 26)
272	9476/2024	01.02.2024	WP (C) - 1821/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
2	9477/	01.02.2	ABLAPL-	MR BARIK	C.O.	COURT	Order Dtd. 2024-01-31		(S

73	2024	024	341/2024			NO. 2 OLD			eat No - 2)
274	9478/ 2024	01.02.2 024	WP (C) - 1691/20 24	M.B. SMRUTI RANJAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 5)
275	9479/ 2024	01.02.2 024	ABLAPL- 378/202 4	MK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31		(S ea t No - 5)
276	9480/ 2024	01.02.2 024	WP (C) - 735/202 4	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-6	(S ea t No - 36 )
277	9481/ 2024	01.02.2 024	WP (C) - 1688/20 24	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 5)
278	9482/ 2024	01.02.2 024	ABLAPL- 506/202 4	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31		(S ea t No - 5)
279	9483/ 2024	01.02.2 024	ABLAPL- 517/202 4	SK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30		(S ea t No - 5)
280	9484/ 2024	01.02.2 024	WP (C) - 1808/20 24	R.CH.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-1	(S ea t No - 2)
281	9485/ 2024	01.02.2 024	WP (C) - 678/202 4	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-5	(S ea t No -

									47)
282	9486/2024	01.02.2024	ABLAPL-518/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30		(Seat No - 47)
283	9487/2024	01.02.2024	FAO-428/2023	A K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No - 8)
284	9488/2024	01.02.2024	WP (C) - 1620/2024	N.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 5)
285	9489/2024	01.02.2024	ABLAPL-519/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-30		(Seat No - 5)
286	9490/2024	01.02.2024	ABLAPL-520/2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-30		(Seat No - 5)
287	9491/2024	01.02.2024	WP (C) - 1664/2024	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 5)
288	9492/2024	01.02.2024	WP (C) - 1817/2024	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
289	9493/2024	01.02.2024	ABLAPL-532/2024	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No - 2)
289	9494/2024	01.02.2024	WP (C) - 1810/20	P K SWAIN	C.O.	COURT NO.	Order Dtd. 2024-01-31	WRIT BRANCH	(Seat No - 2)

0			24			11		H-1	t No - 2)
2 9 1	9495/ 2024	01.02.2 024	ABLAPL- 549/202 4	MR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 2)
2 9 2	9496/ 2024	01.02.2 024	WP (C) - 1657/20 24	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
2 9 3	9497/ 2024	01.02.2 024	WP (C) - 1717/20 24	R.CH.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
2 9 4	9498/ 2024	01.02.2 024	ABLAPL- 550/202 4	J KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 39 )
2 9 5	9499/ 2024	01.02.2 024	WP (C) - 1794/20 24	R.CH.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
2 9 6	9500/ 2024	01.02.2 024	ABLAPL- 551/202 4	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 39 )
2 9 7	9501/ 2024	01.02.2 024	WP (C) - 1791/20 24	R.CH.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
2 9 9	9502/ 2024	01.02.2 024	WP (C) - 1655/20	P K SWAIN	C.O.	COURT NO.	Order Dtd. 2024-01-31	WRIT BRANC	(S ea

8			24			11		H-7	t No - 5)
2 9 9	9503/ 2024	01.02.2 024	ABLAPL- 551/202 4	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 5)
3 0 0	9504/ 2024	01.02.2 024	WP (C) - 1597/20 24	K.C.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-6	(S ea t No - 26 )
3 0 1	9505/ 2024	01.02.2 024	ABLAPL- 552/202 4	AJAYA KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 26 )
3 0 2	9506/ 2024	01.02.2 024	WP (C) - 1652/20 24	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
3 0 3	9507/ 2024	01.02.2 024	ABLAPL- 554/202 4	SUSANTA KUMAR LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 5)
3 0 4	9508/ 2024	01.02.2 024	WP (C) - 1650/20 24	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
3 0 5	9509/ 2024	01.02.2 024	WP (C) - 1987/20 24	S.P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-2	(S ea t No - 6)
3 0 6	9510/ 2024	01.02.2 024	ABLAPL- 556/202 4	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - )

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307	9511/2024	01.02.2024	WP (C) - 1331/2024	NIRANJAN ROU	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-4	(Seat No - 19)
308	9512/2024	01.02.2024	WP (C) - 1818/2024	S.P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 2)
309	9513/2024	01.02.2024	ABLAPL-557/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 10)
310	9514/2024	01.02.2024	WP (C) - 1714/2024	R.CH.ROU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - 39)
311	9515/2024	01.02.2024	WP (C) - 1793/2024	R.CH.ROU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - 39)
312	9516/2024	01.02.2024	ABLAPL-559/2024	AK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 10)
313	9517/2024	01.02.2024	WP (C) - 1683/2024	R.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 5)
314	9518/2024	01.02.2024	ABLAPL-562/2024	B SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No - )

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3 1 5	9519/ 2024	01.02.2 024	WP (C) - 1228/20 24	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-3	(S ea t No - 11 )
3 1 6	9520/ 2024	01.02.2 024	WP (C) - 1683/20 24	N. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
3 1 7	9521/ 2024	01.02.2 024	ABLAPL- 563/202 4	PK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 11 )
3 1 8	9522/ 2024	01.02.2 024	WP (C) - 1226/20 24	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-3	(S ea t No - 11 )
3 1 9	9523/ 2024	01.02.2 024	WP (C) - 1696/20 24	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 5)
3 2 0	9524/ 2024	01.02.2 024	ABLAPL- 564/202 4	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30		(S ea t No - 5)
3 2 1	9525/ 2024	01.02.2 024	WP (C) - 1325/20 24	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-4	(S ea t No - 19 )
3 2 2	9526/ 2024	01.02.2 024	WP (C) - 1575/20 24	G.B. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-6	(S ea t No - 26)



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3 2 3	9527/ 2024	01.02.2 024	ABLAPL- 565/202 4	PR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 11 )
3 2 4	9528/ 2024	01.02.2 024	WP (C) - 14655/2 004	BAMAN CH. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 44 )
3 2 5	9529/ 2024	01.02.2 024	ABLAPL- 566/202 4	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-01-30		(S ea t No - 44 )
3 2 6	9531/ 2024	01.02.2 024	ABLAPL- 567/202 4	BR SETH	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 44 )
3 2 7	9532/ 2024	01.02.2 024	WP (C) - 14407/2 015	D K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(S ea t No - 44 )
3 2 8	9534/ 2024	01.02.2 024	WP (C) - 14407/2 015	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(S ea t No - 44 )
3 2 9	9535/ 2024	01.02.2 024	ABLAPL- 569/202 4	GR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 2	(S ea t No - 11 )
3 3 0	9536/ 2024	01.02.2 024	WP (C) - 14408/2 015	D K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-19		(S ea t )

									No-11)
331	9537/2024	01.02.2024	ABLAPL-570/2024	SK SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-2	(Seat No-11)
332	9538/2024	01.02.2024	ABLAPL-571/2024	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No-11)
333	9539/2024	01.02.2024	ABLAPL-572/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-2	(Seat No-11)
334	9540/2024	01.02.2024	ABLAPL-574/2024	RK MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No-11)
335	9541/2024	01.02.2024	WP (C) - 563/2024	ABHIMANYU PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No-52)
336	9542/2024	01.02.2024	ABLAPL-576/2024	AK SAHO	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No-52)
337	9543/2024	01.02.2024	ABLAPL-578/2024	R SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No-52)

338	9544/2024	01.02.2024	ABLAPL-579/2024	SNEHASISH BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No - 52)
339	9545/2024	01.02.2024	CRLMC-3076/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 4)
340	9546/2024	01.02.2024	CRLMC-5243/2023	G D MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 5)
341	9547/2024	01.02.2024	CRLMC-3201/2023	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No - 6)
342	9548/2024	01.02.2024	CRLMC-4989/2023	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 1)
343	9549/2024	01.02.2024	CRLMC-5055/2023	MOTILAL MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No - 2)
344	9553/2024	01.02.2024	BLAPL-11600/2023	SESHADEV BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 10)
345	9554/2024	01.02.2024	BLAPL-9497/2023	K C PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 5)
346	9555/2024	01.02.2024	BLAPL-9625/2023	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 6)

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347	9556/2024	01.02.2024	BLAPL-10845/2023	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No-10)
348	9557/2024	01.02.2024	BLAPL-11061/2023	A KALASH	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No-8)
349	9558/2024	01.02.2024	BLAPL-11244/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No-7)
350	9559/2024	01.02.2024	BLAPL-12254/2023	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No-8)
351	9560/2024	01.02.2024	BLAPL-12255/2023	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No-8)
352	9561/2024	01.02.2024	BLAPL-13264/2023	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No-9)
353	9562/2024	01.02.2024	BLAPL-12385/2023	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-1	(Seat No-2)
354	9563/2024	01.02.2024	BLAPL-12428/2023	B K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No-7)
3	9564/	01.02.2	BLAPL-	J PRADHAN	C.O.	COURT	Order Dtd. 2024-01-31	BAIL-	(S

55	2024	024	14219/2023			NO. 15		2	eat No - 11)
356	9572/2024	01.02.2024	BLAPL-14399/2023	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 4)
357	9573/2024	01.02.2024	BLAPL-9038/2023	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 7)
358	9574/2024	01.02.2024	BLAPL-14128/2023	SESHADEV BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 5)
359	9575/2024	01.02.2024	BLAPL-12414/2023	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 7)
360	9576/2024	01.02.2024	BLAPL-11424/2023	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 6)
361	9577/2024	01.02.2024	BLAPL-8889/2023	S. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 8)
362	9578/2024	01.02.2024	BLAPL-13623/2023	SATYANARAYAN MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 7)
363	9579/2024	01.02.2024	BLAPL-8536/2023	S CHOUIDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL-1	(Seat No -

									4)
3 6 4	9580/ 2024	01.02.2 024	BLAPL- 8889/20 23	D.P . MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 8)
3 6 5	9581/ 2024	01.02.2 024	BLAPL- 12462/2 023	A.K. RANA	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 7)
3 6 6	9582/ 2024	01.02.2 024	BLAPL- 13449/2 023	M.R.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 8)
3 6 7	9583/ 2024	01.02.2 024	TRP (C) - 405/202 3	B. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	M.J.C .	(S ea t No - 6)
3 6 8	9584/ 2024	01.02.2 024	TRP (C) - 405/202 3	B.B.MALLI CK	C.O.	COURT NO. 15	Order Dtd. 2024-01-31	M.J.C .	(S ea t No - 6)
3 6 9	9585/ 2024	01.02.2 024	TRP (C) - 409/202 3	D.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	M.J.C .	(S ea t No - 6)
3 7 0	9586/ 2024	01.02.2 024	TRP (C) - 336/202 3	S.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	M.J.C .	(S ea t No - 6)
3 7 1	9587/ 2024	01.02.2 024	TRP (C) - 336/202 3	S.P. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	M.J.C .	(S ea t No - 6)
3 7 2	9588/ 2024	01.02.2 024	BLAPL- 11828/2 023	S. DASH	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No

									- 11 )
3 7 3	9589/ 2024	01.02.2 024	BLAPL- 11345/2 023	R.K.MALLI CK	C.O.	COURT NO. 3	Order Dtd. 2024-01-31		(S ea t No - 11 )
3 7 4	9591/ 2024	01.02.2 024	BLAPL- 9288/20 23	K.C. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 6)
3 7 5	9592/ 2024	01.02.2 024	BLAPL- 11796/2 023	S.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 5)
3 7 6	9594/ 2024	01.02.2 024	BLAPL- 12014/2 023	S.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 9)
3 7 7	9599/ 2024	01.02.2 024	WP (C) - 42430/2 023	A. SAH	C.O.	COURT NO. 3	Order Dtd. 2024-01-25	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
3 7 8	9603/ 2024	01.02.2 024	ABLAPL- 609/202 4	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 10 8)
3 7 9	9604/ 2024	01.02.2 024	ABLAPL- 623/202 4	SRIKANT KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 10 8)
3 8 0	9605/ 2024	01.02.2 024	ABLAPL- 615/202 4	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No

									- 10 8)
3 8 1	9606/ 2024	01.02.2 024	ABLAPL- 582/202 4	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 12 )
3 8 2	9607/ 2024	01.02.2 024	ABLAPL- 583/202 4	UNMESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 2)
3 8 3	9608/ 2024	01.02.2 024	ABLAPL- 584/202 4	HIMANSHU SEKHAR PAIKRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 2)
3 8 4	9609/ 2024	01.02.2 024	ABLAPL- 587/202 4	DIBAKAR SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 10 )
3 8 5	9610/ 2024	01.02.2 024	ABLAPL- 588/202 4	R. K. SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 10 )
3 8 6	9611/ 2024	01.02.2 024	ABLAPL- 590/202 1	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	CRIMI NAL MISC	(S ea t No - 3)
3 8 7	9612/ 2024	01.02.2 024	ABLAPL- 592/202 4	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 3)
3 8 8	9613/ 2024	01.02.2 024	ABLAPL- 598/202 4	SUBAS SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - )



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389	9614/2024	01.02.2024	ABLAPL-601/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(Seat No - 2)
390	9615/2024	01.02.2024	ABLAPL-602/2024	P. K. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(Seat No - 2)
391	9616/2024	01.02.2024	ABLAPL-607/2024	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 1)
392	9617/2024	01.02.2024	BLAPL-12220/2023	S R PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 8)
393	9618/2024	01.02.2024	ABLAPL-608/2024	G. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(Seat No - 8)
394	9619/2024	01.02.2024	BLAPL-85/2024	M DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 4)
395	9620/2024	01.02.2024	BLAPL-12220/2023	PRADIPTA KU.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 8)
396	9621/2024	01.02.2024	ABLAPL-610/2024	PANKAJ KUMAR PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 1)
397	9622/2024	01.02.2024	ABLAPL-613/2024	RANJIT MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 2)

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3 9 8	9623/ 2024	01.02.2 024	BLAPL- 170/202 4	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 10 )
3 9 9	9624/ 2024	01.02.2 024	ABLAPL- 618/202 4	BINI MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 10 )
4 0 0	9625/ 2024	01.02.2 024	BLAPL- 133/202 4	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(S ea t No - 10 )
4 0 1	9626/ 2024	01.02.2 024	ABLAPL- 14370/2 023	CHHABI RANA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 3)
4 0 2	9627/ 2024	01.02.2 024	ABLAPL- 618/202 4	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 3)
4 0 3	9628/ 2024	01.02.2 024	BLAPL- 62/2024	M DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 3)
4 0 4	9629/ 2024	01.02.2 024	ABLAPL- 620/202 4	SAILENDRA BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 3)
4 0 5	9630/ 2024	01.02.2 024	BLAPL- 58/2024	B SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - )

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4 0 6	9631/ 2024	01.02.2 024	ABLAPL- 622/202 4	RAKESH SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 3)
4 0 7	9632/ 2024	01.02.2 024	BLAPL- 242/202 4	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 3)
4 0 8	9633/ 2024	01.02.2 024	ABLAPL- 625/202 4	G. JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 3)
4 0 9	9634/ 2024	01.02.2 024	ABLAPL- 626/202 4	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 3)
4 1 0	9635/ 2024	01.02.2 024	ABLAPL- 11156/2 023	A K PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 11 )
4 1 1	9636/ 2024	01.02.2 024	ABLAPL- 628/202 4	DEBASISH SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL- 1	(S ea t No - 2)
4 1 2	9638/ 2024	01.02.2 024	ABLAPL- 547/202 4	KALANDI CHARAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 2)
4 1 3	9640/ 2024	01.02.2 024	ABLAPL- 561/202 4	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(S ea t No - 2)
4 1 4	9641/ 2024	01.02.2 024	WP (C) - 7735/20 23	PRASANTA KUMAR DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-7	(S ea t

									No - 15)
4 1 5	9642/ 2024	01.02.2 024	ABLAPL- 621/202 4	K. N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01-31		(S ea t No - 15 )
4 1 6	9644/ 2024	01.02.2 024	WP (C) - 1757/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
4 1 7	9645/ 2024	01.02.2 024	WP (C) - 1746/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
4 1 8	9646/ 2024	01.02.2 024	CRLMC- 5036/20 23	P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	CRIMI NAL MISC	(S ea t No - 2)
4 1 9	9647/ 2024	01.02.2 024	CRLMC- 4106/20 23	G. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	CRIMI NAL MISC	(S ea t No - 7)
4 2 0	9648/ 2024	01.02.2 024	WP (C) - 1736/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
4 2 1	9649/ 2024	01.02.2 024	WP (C) - 1727/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
4 2 2	9650/ 2024	01.02.2 024	WP (C) - 1721/20	BRAJA MOHAN	C.O.	COURT NO.	Order Dtd. 2024-01-31	WRIT BRANC	(S ea

2			24	SARANGI		20		H-8	t No - 39 )
4 2 3	9651/ 2024	01.02.2 024	BLAPL- 224/202 4	SAMIR BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 1) )
4 2 4	9652/ 2024	01.02.2 024	WP (C) - 1723/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
4 2 5	9653/ 2024	01.02.2 024	WP (C) - 1829/20 24	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-1	(S ea t No - 2) )
4 2 6	9654/ 2024	01.02.2 024	WP (C) - 12597/2 023	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-2	(S ea t No - 9) )
4 2 7	9655/ 2024	01.02.2 024	WP (C) - 35630/2 022	P.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 19 )
4 2 8	9656/ 2024	01.02.2 024	WP (C) - 35630/2 022	A. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 19 )
4 2 9	9657/ 2024	01.02.2 024	CMP- 1591/20 23	S.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-09	WRIT BRANC H-4	(S ea t No - 19 )
4 3	9658/ 2024	01.02.2 024	WP (C) - 17315/2	SRINIBASH MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-01-30	WRIT BRANC	(S ea

0			023			20		H-5	t No - 47 )
4 3 1	9659/ 2024	01.02.2 024	CMP- 1491/20 23	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2024-05-09	WRIT BRANC H-3	(S ea t No - 13 )
4 3 2	9660/ 2024	01.02.2 024	CMP- 1507/20 23	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-4	(S ea t No - 19 )
4 3 3	9661/ 2024	01.02.2 024	CMP- 1485/20 23	P.K.MALLI CK	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-3	(S ea t No - 13 )
4 3 4	9662/ 2024	01.02.2 024	CMP- 1484/20 23	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-3	(S ea t No - 13 )
4 3 5	9663/ 2024	01.02.2 024	CMP- 1487/20 23	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANC H-3	(S ea t No - 13 )
4 3 6	9664/ 2024	01.02.2 024	RPFAM- 339/202 3	P.K.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	FIRST APPEA L	(S ea t No - 5)
4 3 7	9665/ 2024	01.02.2 024	RPFAM- 188/202 3	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-15	FIRST APPEA L	(S ea t No - 5)
4	9666/	01.02.2	WP (C) -	S.K.	C.O.	COURT	Order Dtd. 2024-05-15	WRIT	(S

38	2024	024	35938/2023	SWAIN		NO. 20		BRANCH-5	eat No - 32)
439	9667/2024	01.02.2024	WP(C) - 11219/2020	ASHOK KU. RANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANCH-5	(Seat No - 20)
440	9668/2024	01.02.2024	WP(C) - 1846/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
441	9669/2024	01.02.2024	ABLAPL-12944/2023	D. K. NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-1	(Seat No - 2)
442	9670/2024	01.02.2024	WP(C) - 2072/2024	C PUROHIT	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No - 12)
443	9671/2024	01.02.2024	WP(C) - 2072/2024	T BAG	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No - 12)
444	9672/2024	01.02.2024	WP(C) - 2072/2024	S DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No - 12)
445	9673/2024	01.02.2024	MATA-133/2023	S.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	FIRST APPEAL	(Seat No - 4)
4	9674/	01.02.2	MATA-	M.K.SWAIN	C.O.	COURT	Order Dtd. 2024-02-21	FIRST	(S

4 6	2024	024	405/2023			NO. 1		APPEAL	eat No - 4)
4 4 7	9675/ 2024	01.02.2 024	MATA- 287/2023	A.SUNDARA Y	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	FIRST APPEAL	(S eat No - 4)
4 4 8	9676/ 2024	01.02.2 024	WP (C) - 20160/2 023	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S eat No - 18 )
4 4 9	9677/ 2024	01.02.2 024	WP (C) - 1360/20 24	SURYAKANT A DASMOHAPA TRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-4	(S eat No - 19 )
4 5 0	9678/ 2024	01.02.2 024	WP (C) - 16187/2 012	YASHOBANT A DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANC H-8	(S eat No - 39 )
4 5 1	9680/ 2024	01.02.2 024	WP (C) - 24351/2 022	B.P.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -2)	(S eat No - 11 0)
4 5 2	9681/ 2024	01.02.2 024	WP (C) - 16187/2 012	S K DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANC H-8	(S eat No - 39 )
4 5 3	9682/ 2024	01.02.2 024	WP (C) - 24351/2 022	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H (DIVI SION BENCH -2)	(S eat No - 11 0)



4 5 4	9683/ 2024	01.02.2 024	WP (C) - 1359/20 24	SURYAKANT A DASMOHAPA TRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H-4	(S ea t No - 19 )
4 5 5	9684/ 2024	01.02.2 024	WP (C) - 7895/20 21	AMIYA KU.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-4	(S ea t No - 37 )
4 5 6	9685/ 2024	01.02.2 024	WP (C) - 41440/2 023	B.N. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
4 5 7	9686/ 2024	01.02.2 024	WP (C) - 1312/20 24	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
4 5 8	9687/ 2024	01.02.2 024	WP (C) - 15466/2 022	S MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-01-31	WRIT BRANC H-6	(S ea t No - 25 )
4 5 9	9689/ 2024	01.02.2 024	WP (C) - 36916/2 023	RABI SAMAL	C.O.	COURT NO. 22	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 15 )
4 6 0	9692/ 2024	01.02.2 024	ABLAPL- 535/202 4	S. BEHERA, ADV	C.O.	COURT NO. 22	Order Dtd. 2024-01-29		(S ea t No - 15 )
4 6 1	9693/ 2024	01.02.2 024	WP (C) - 1805/20 24	B.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-01-31	WRIT BRANC H-1	(S ea t No

									- 2)
4 6 2	9694/ 2024	01.02.2 024	WP (C) - 1870/20 24	ASHOK KUMAR SARANGI	C.O.	COURT NO. 22	Order Dtd. 2024-01-31	WRIT BRANC H-1	(S ea t No - 2)
4 6 3	9696/ 2024	01.02.2 024	WP (C) - 1992/20 24	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANC H-2	(S ea t No - 6)
4 6 4	9697/ 2024	01.02.2 024	WP (C) - 1986/20 24	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANC H-2	(S ea t No - 6)
4 6 5	9698/ 2024	01.02.2 024	WP (C) - 1984/20 24	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANC H-2	(S ea t No - 6)
4 6 6	9699/ 2024	01.02.2 024	WP (C) - 1982/20 24	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANC H-2	(S ea t No - 6)
4 6 7	9700/ 2024	01.02.2 024	WP (C) - 1981/20 24	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANC H-2	(S ea t No - 6)
4 6 8	9701/ 2024	01.02.2 024	WP (C) - 1967/20 24	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANC H-2	(S ea t No - 6)
4 6 9	9702/ 2024	01.02.2 024	CRLMC- 3983/20 22	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	CRIMI NAL MISC	(S ea t No - 2)
4 7 0	9703/ 2024	01.02.2 024	WP (C) - 1970/20 24	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-2	(S ea t

									No - 6)
471	9704/2024	01.02.2024	WP (C) - 1972/2024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No - 6)
472	9705/2024	01.02.2024	CRLMA-338/2023	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 3)
473	9706/2024	01.02.2024	BLAPL-11653/2023	SESHADEV BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 12)
474	9707/2024	01.02.2024	CMAPL-503/2018	R.C.MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	M.J.C.	(Seat No - 4)
475	9708/2024	01.02.2024	CRLMA-337/2023	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	BAIL-1	(Seat No - 3)
476	9709/2024	01.02.2024	CRLMC-1628/2018	M/S.U.C.P ATTNAIK G.M.RATH S.PATNAIK M.R.SAHOO	C.O.	DR (J)	Order Dtd. 2024-03-07	CRIMINAL MISC	(Seat No - 6)
477	9710/2024	01.02.2024	CRLMC-1629/2018	A.K. KAR	C.O.	DR (J)	Order Dtd. 2024-03-07	CRIMINAL MISC	(Seat No - 6)
478	9711/2024	01.02.2024	CRLMC-1631/2018	A.K. KAR	C.O.	DR (J)	Order Dtd. 2024-03-07	CRIMINAL MISC	(Seat No - 6)
4	9712/	01.02.2	CRLMC-	S.K.BISWA	C.O.	COURT	Order Dtd. 2022-03-22	BAIL-	(S

7 9	2024	024	1032/20 12	L		NO. 2 OLD		2	ea t No - 11 )
4 8 0	9713/ 2024	01.02.2 024	CRLMC- 3179/20 22	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	CRIMI NAL MISC	(S ea t No - 3)
4 8 1	9714/ 2024	01.02.2 024	WP (C) - 1634/20 24	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
4 8 2	9715/ 2024	01.02.2 024	CRLMA- 14/2024	EVOS BUILDCON PVT. LTD.	C.O.	COURT NO. 2 OLD			(S ea t No - 5)
4 8 3	9716/ 2024	01.02.2 024	WP (C) - 24308/2 023	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-5	(S ea t No - 22 )
4 8 4	9717/ 2024	01.02.2 024	ABLAPL- 330/202 4	M A ALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22		(S ea t No - 22 )
4 8 5	9718/ 2024	01.02.2 024	FAO- 373/202 3	K P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	MISC. APPEA L SEC.	(S ea t No - 9)
4 8 6	9719/ 2024	01.02.2 024	FAO- 373/202 3	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	MISC. APPEA L SEC.	(S ea t No - 9)
4 8 7	9720/ 2024	01.02.2 024	FAO- 315/202 0	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	MISC. APPEA L	(S ea t

								SEC.	No - 9)
488	9721/2024	01.02.2024	FAO-315/2020	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No - 9)
489	9722/2024	01.02.2024	WP (C) - 1411/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-5	(Seat No - 22)
490	9723/2024	01.02.2024	WP (C) - 1409/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-5	(Seat No - 22)
491	9724/2024	01.02.2024	WP (C) - 1281/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No - 11)
492	9725/2024	01.02.2024	WP (C) - 1897/2024	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
493	9726/2024	01.02.2024	WP (C) - 1777/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-8	(Seat No - 39)
494	9727/2024	01.02.2024	WP (C) - 1894/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
495	9728/2024	01.02.2024	WP (C) - 1255/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-3	(Seat No

									- 11 )
4 9 6	9729/ 2024	01.02.2 024	WP (C) - 1624/20 24	N.K. SATAPATY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
4 9 7	9730/ 2024	01.02.2 024	WP (C) - 1678/20 24	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
4 9 8	9731/ 2024	01.02.2 024	WP (C) - 1643/20 24	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
4 9 9	9732/ 2024	01.02.2 024	WP (C) - 1614/20 24	N. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
5 0 0	9733/ 2024	01.02.2 024	WP (C) - 1725/20 24	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
5 0 1	9734/ 2024	01.02.2 024	WP (C) - 1578/20 24	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-6	(S ea t No - 26 )
5 0 2	9735/ 2024	01.02.2 024	WP (C) - 27372/2 023	K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-6	(S ea t No - 25 )
5 0 3	9736/ 2024	01.02.2 024	WP (C) - 1487/20 24	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANC H-5	(S ea t No - )

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504	9737/2024	01.02.2024	WP (C) - 1900/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
505	9738/2024	01.02.2024	WP (C) - 1567/2024	GOPINATH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 26)
506	9739/2024	01.02.2024	WP (C) - 1886/2024	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
507	9740/2024	01.02.2024	WP (C) - 1654/2024	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 5)
508	9741/2024	01.02.2024	WP (C) - 1630/2024	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No - 5)
509	9742/2024	01.02.2024	WP (C) - 1974/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No - 6)
510	9743/2024	01.02.2024	WP (C) - 1806/2024	J.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
511	9744/2024	01.02.2024	WP (C) - 1809/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No - 2)
511	9745/2024	01.02.2024	WP (C) - 1663/2024	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-31	WRIT BRANCH	(Seat

2			24			OLD		H-7	t No - 5)
5 1 3	9746/ 2024	01.02.2 024	WP (C) - 35877/2 023	ARUN KU.JATI	C.O.	COURT NO. 10	Order Dtd. 2023-11-03	WRIT BRANC H-4	(S ea t No - 37 )
5 1 4	9747/ 2024	01.02.2 024	MACA- 386/202 0	ISWAR CH SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No - 7)
5 1 5	9748/ 2024	01.02.2 024	MACA- 386/202 0	B MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No - 7)
5 1 6	9749/ 2024	01.02.2 024	WP (C) - 1476/20 24	B.D. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
5 1 7	9750/ 2024	01.02.2 024	MACA- 385/202 0	B MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No - 7)
5 1 8	9751/ 2024	01.02.2 024	WP (C) - 1669/20 24	R.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
5 1 9	9752/ 2024	01.02.2 024	MACA- 1036/20 18	SARAT SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No - 6)
5 2 0	9753/ 2024	01.02.2 024	MACA- 1036/20 18	B MAHALI	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No -



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5 2 1	9754/ 2024	01.02.2 024	WP (C) - 1669/20 24	J. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	WRIT BRANC H-7	(S ea t No - 5)
5 2 2	9755/ 2024	01.02.2 024	MACA- 546/202 3	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No - 1)
5 2 3	9756/ 2024	01.02.2 024	WP (C) - 1573/20 24	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	WRIT BRANC H-6	(S ea t No - 26 )
5 2 4	9757/ 2024	01.02.2 024	CONTC- 58/2024	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-01-31		(S ea t No - 26 )
5 2 5	9758/ 2024	01.02.2 024	WP (C) - 1783/20 24	SUBASH MANSINGH	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	WRIT BRANC H-8	(S ea t No - 39 )
5 2 6	9759/ 2024	01.02.2 024	WP (C) - 1494/20 24	L K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
5 2 7	9760/ 2024	01.02.2 024	WP (C) - 1494/20 24	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 22 )
5 2 8	9761/ 2024	01.02.2 024	TRPCRL- 44/2023	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - -

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5 2 9	9762/ 2024	01.02.2 024	BLAPL- 12433/2 023	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 7)
5 3 0	9763/ 2024	01.02.2 024	BLAPL- 12413/2 023	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 7)
5 3 1	9764/ 2024	01.02.2 024	BLAPL- 12449/2 023	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 7)
5 3 2	9765/ 2024	01.02.2 024	WP (C) - 5257/20 21	A.PATTANA IK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANC H-5	(S ea t No - 47 )
5 3 3	9769/ 2024	01.02.2 024	RVWPET (RPC) - 31/2017	R.C.MALLI CK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	OA Branc h	(S ea t No - 1)
5 3 4	9770/ 2024	01.02.2 024	CONTC- 158/202 4	S.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-31		(S ea t No - 1)
5 3 5	9771/ 2024	01.02.2 024	WP (C) - 1673/20 24	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANC H-7	(S ea t No - 5)
5 3 6	9772/ 2024	01.02.2 024	CONTC- 10176/2 023	B.R KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	CONTE MPT	(S ea t No - 7)
5 3 7	9773/ 2024	01.02.2 024	RVWPET (RPC) - 32/2017	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01-25	OA Branc h	(S ea t

									No - 1)
538	9774/2024	01.02.2024	CONTC-10178/2023	B.R KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	CONTE MPT	(Seat No - 7)
539	9775/2024	01.02.2024	RVWPET (RPC) - 33/2017	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01-25	OA Branch	(Seat No - 1)
540	9776/2024	01.02.2024	WP (C) - 1421/2024	S.SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
541	9777/2024	01.02.2024	RVWPET (RPC) - 34/2017	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01-25	OA Branch	(Seat No - 1)
542	9778/2024	01.02.2024	WA-3113/2023	PRAVAT CH. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT APPEAL	(Seat No - 4)
543	9779/2024	01.02.2024	WPC (OA) - 1976/2017	M/S.R.K.B ISOI	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	OA Branch	(Seat No - 1)
544	9780/2024	01.02.2024	WP (C) - 1422/2024	S.SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 22)
545	9781/2024	01.02.2024	WPC (OAC) - 1917/2015	GANESH CH. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	OA Branch	(Seat No - 1)

546	9782/2024	01.02.2024	CONTC-244/2024	S.SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-31		(Seat No - 1)
547	9785/2024	01.02.2024	CONTC-324/2024	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No - 1)
548	9787/2024	01.02.2024	WPC (OAC) - 4526/2011	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	OA Branch	(Seat No - 1)
549	9788/2024	01.02.2024	WPC (OAC) - 4526/2011	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	OA Branch	(Seat No - 1)
550	9789/2024	01.02.2024	FAO-392/2023	P.K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No - 9)
551	9790/2024	01.02.2024	FAO-392/2023	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No - 9)
552	9791/2024	01.02.2024	FAO-473/2022	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No - 5)
553	9792/2024	01.02.2024	FAO-506/2023	B.C. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No - 2)
554	9793/2024	01.02.2024	FAO-506/2023	A.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Seat No - )

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5 5 5	9794/ 2024	01.02.2 024	FAO- 522/202 3	S.K.BEHER A	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No - 2)
5 5 6	9795/ 2024	01.02.2 024	FAO- 522/202 3	KAPILA CHARAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	MISC. APPEA L SEC.	(S ea t No - 2)
5 5 7	9796/ 2024	01.02.2 024	FAO- 633/201 2	P.CH.SEJP ATRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-24	MISC. APPEA L SEC.	(S ea t No - 8)
5 5 8	9802/ 2024	01.02.2 024	ABLAPL- 12426/2 023	A. SUNDRAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 6)
5 5 9	9803/ 2024	01.02.2 024	BLAPL- 4592/20 23	D.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2023-10-16	BAIL- 2	(S ea t No - 7)
5 6 0	9804/ 2024	01.02.2 024	BLAPL- 5819/20 23	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023-11-01	BAIL- 2	(S ea t No - 10 )
5 6 1	9805/ 2024	01.02.2 024	WP (C) - 2058/20 24	L.CHHOTRA Y	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
5 6 2	9806/ 2024	01.02.2 024	ABLAPL- 12751/2 023	L.D.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL- 1	(S ea t No - 1)
5 6	9143/ 2024	01.02.2 024	BLAPL- 1854/20	SHAKTI RANJAN	GENE RAL		Order Dtd. 2023-08-11	BAIL- 2	(S ea

3			22	PATNAIK					t No - 11 )
5 6 4	9144/ 2024	01.02.2 024	CRLMC- 88/2024	MOHAMMED MUSTAQ ANSARI	GENE RAL		Order Dtd. 2024-01-30		(S ea t No - 11 )
5 6 5	9146/ 2024	01.02.2 024	BLAPL- 7768/20 23	HAREKRUSH NA DASH	GENE RAL		Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 8)
5 6 6	9147/ 2024	01.02.2 024	WP (C) - 6660/20 23	HAREKRUSH NA DASH	GENE RAL		Order Dtd. 2024-01-30	WRIT BRANC H-1	(S ea t No - 2)
5 6 7	9148/ 2024	01.02.2 024	BLAPL- 14485/2 023	HAREKRUSH NA DASH	GENE RAL		Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 9)
5 6 8	9151/ 2024	01.02.2 024	ABLAPL- 13272/2 023	DEBASIS MISHRA	GENE RAL		Order Dtd. 2024-01-31	BAIL- 2	(S ea t No - 9)
5 6 9	9214/ 2024	01.02.2 024	CRLMC- 88/2024	MOHAMMED MUSTAQ ANSARI	GENE RAL		Order Dtd. 2024-01-30		(S ea t No - 9)
5 7 0	9237/ 2024	01.02.2 024	WA- 1111/20 23	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-15	WRIT APPEA L	(S ea t No - 1)
5 7 1	9238/ 2024	01.02.2 024	WA- 109/202 3	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-05	WRIT APPEA L	(S ea t No - -

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572	9324/2024	01.02.2024	WA-30/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 3)
573	9336/2024	01.02.2024	WA-380/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 2)
574	9340/2024	01.02.2024	WA-1200/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 5)
575	9346/2024	01.02.2024	WA-1400/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 2)
576	9350/2024	01.02.2024	WA-1367/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 2)
577	9379/2024	01.02.2024	WA-1595/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 3)
578	9382/2024	01.02.2024	ABLAPL-655/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-02-01		(Seat No - 3)
579	9550/2024	01.02.2024	ABLAPL-4674/2021	MAHATA @ MAHATAB MALIK	GENERAL		Order Dtd. 2021-09-14	BAIL-2	(Seat No - 9)
580	9551/2024	01.02.2024	ABLAPL-6133/2021	ARATABANDHU DAS	GENERAL		Order Dtd. 2021-09-14	BAIL-2	(Seat No - 9)

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581	9552/2024	01.02.2024	WA-1473/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 4)
582	9565/2024	01.02.2024	WA-2175/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT APPEAL	(Seat No - 6)
583	9566/2024	01.02.2024	WA-1871/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 4)
584	9567/2024	01.02.2024	WP (C) - 21901/2017	PRADEEP KUMAR CHOUDHURY	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No - 10)
585	9568/2024	01.02.2024	CMP-1469/2023	RAJESH DAS MOHAPATRA	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-3	(Seat No - 13)
586	9569/2024	01.02.2024	WA-1391/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No - 2)
587	9570/2024	01.02.2024	ABLAPL-14902/2023	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No - 12)
588	9571/2024	01.02.2024	ABLAPL-14904/2023	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No - )



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589	9590/2024	01.02.2024	WA-1019/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No - 7)
590	9593/2024	01.02.2024	WA-1016/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No - 7)
591	9595/2024	01.02.2024	BLAPL-14679/2023	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-01-29	BAIL-2	(Seat No - 8)
592	9596/2024	01.02.2024	WA-1546/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT APPEAL	(Seat No - 7)
593	9598/2024	01.02.2024	CRLMC-5286/2023	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-02-01	CRIMINAL MISC	(Seat No - 5)
594	9637/2024	01.02.2024	CRLMC-3372/2023	DIBAKAR BISWAL	GENERAL		Order Dtd. 2024-02-01	CRIMINAL MISC	(Seat No - 3)
595	9639/2024	01.02.2024	BLAPL-14618/2023	RAMESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No - 8)
596	9643/2024	01.02.2024	ABLAPL-14489/2023	C. D SOUZA	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No - 9)
597	9679/2024	01.02.2024	BLAPL-13710/2023	SAYD MUZAFFAR ALLI	GENERAL		Order Dtd. 2024-01-31	BAIL-1	(Seat

									No - 1)
598	9695/2024	01.02.2024	CRLMA-15/2022	KISHORE CHANDRA KARA	GENERAL		Order Dtd. 2024-01-25	BAIL-1	(Seat No - 2)
599	9766/2024	01.02.2024	FAO-234/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	MISC. APPEAL SEC.	(Seat No - 5)
600	9767/2024	01.02.2024	FAO-469/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2019-11-09	MISC. APPEAL SEC.	(Seat No - 2)
601	9768/2024	01.02.2024	FAO-283/2009	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	MISC. APPEAL SEC.	(Seat No - 2)
602	9783/2024	01.02.2024	FAO-23/2009	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	MISC. APPEAL SEC.	(Seat No - 2)
603	9784/2024	01.02.2024	FAO-53/2009	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	MISC. APPEAL SEC.	(Seat No - 2)
604	9801/2024	01.02.2024	ABLAPL-585/2024	SARAT KUMAR RAYAGURU	GENERAL		Order Dtd. 2024-01-31	BAIL-2	(Seat No - 12)
605	9145/2024	01.02.2024	WPCRL-472/2013	R C ROUT	GENERAL		Order Dtd. 2023-05-17	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)

606	9149/2024	01.02.2024	WPC (OAC) - 3668/2015	M NISHA	GENERAL		Order Dtd. 2023-11-14 Petition, Annexure, Counter, Rejoinder,	OA Branch	(Seat No - 1)
607	9154/2024	01.02.2024	WP (C) - 41632/2023	R MANGARAJ	GENERAL		Order Dtd. 2023-12-22 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
608	9158/2024	01.02.2024	WP (C) - 23369/2010	M MOHANTY	GENERAL		Order Dtd. 2013-01-10		(Seat No - 123)
609	9161/2024	01.02.2024	WP (C) - 6005/2012	K N SAHOO	GENERAL		Order Dtd. 2012-07-23		(Seat No - 123)
610	9164/2024	01.02.2024	WP (C) - 42404/2023	Y DAS	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No - 27)
611	9167/2024	01.02.2024	WP (C) - 4402/2023	A K BHUYAN	GENERAL		Order Dtd. 2023-04-12 Petition, Annexure,	WRIT BRANCH-7	(Seat No - 18)
612	9171/2024	01.02.2024	WP (C) - 41631/2023	R MANGARAJ	GENERAL		Order Dtd. 2023-12-22 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
613	9174/2024	01.02.2024	WP (C) - 4066/2016	P K MOHANTY	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH-6	(Seat No - )

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6 1 4	9178/ 2024	01.02.2 024	WP(C) - 28500/2 019	P K MOHANTY	GENE RAL		Order Dtd. 2024-01-11	WRIT BRANC H-8	(S ea t No - 29 )
6 1 5	9180/ 2024	01.02.2 024	WP(C) - 30107/2 023	P BASTIA	GENE RAL		Order Dtd. 2023-12-18	WRIT BRANC H-5	(S ea t No - 23 )
6 1 6	9184/ 2024	01.02.2 024	WP(C) - 1875/20 05	M R SWAIN	GENE RAL		Order Dtd. 2005-05-04		(S ea t No - 23 )
6 1 7	9187/ 2024	01.02.2 024	WP(C) - 1875/20 05	M R SWAIN	GENE RAL		Order Dtd. 2005-05-04		(S ea t No - 23 )
6 1 8	9189/ 2024	01.02.2 024	WP(C) - 19737/2 010	B R SENAPATI	GENE RAL		Order Dtd. 2023-01-02	WRIT BRANC H-3	(S ea t No - 12 )
6 1 9	9192/ 2024	01.02.2 024	ABLAPL- 8285/20 23	R SAHOO	GENE RAL		Order Dtd. 2023-09-11	BAIL- 1	(S ea t No - 1 )
6 2 0	9197/ 2024	01.02.2 024	CRLMC- 3768/20 17	R C ROUT	GENE RAL		Order Dtd. 2023-03-27	CRIMI NAL MISC	(S ea t No - 4 )
6 2 1	9199/ 2024	01.02.2 024	CRLMC- 1190/20 22	G SUNDARA	GENE RAL		Order Dtd. 2023-06-30	CRIMI NAL MISC	(S ea t No

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622	9202/2024	01.02.2024	CRLMC-3076/2022	P K DAS	GENERAL		Order Dtd. 2024-01-25	CRIMINAL MISC	(Seat No - 4)
623	9204/2024	01.02.2024	CRMC-3528/1998	K N SAHOO	GENERAL		Order Dtd. 1998-10-13		(Seat No - 4)
624	9206/2024	01.02.2024	RSA-254/2004	S K ACHARYA	GENERAL		Judgement Dtd. 2022-09-20	SECOND APPEAL	(Seat No - 4)
625	9209/2024	01.02.2024	RSA-254/2004	S K ACHARYA	GENERAL		Judgement Dtd. 2022-09-20	SECOND APPEAL	(Seat No - 4)
626	9212/2024	01.02.2024	RSA-254/2004	S K ACHARYA	GENERAL		Judgement Dtd. 2022-09-20	SECOND APPEAL	(Seat No - 4)
627	9215/2024	01.02.2024	RSA-255/2004	S K ACHARYA	GENERAL		Judgement Dtd. 2022-09-20	SECOND APPEAL	(Seat No - 4)
628	9219/2024	01.02.2024	RSA-255/2004	S K ACHARYA	GENERAL		Judgement Dtd. 2022-09-20	SECOND APPEAL	(Seat No - 4)
629	9220/2024	01.02.2024	RSA-255/2004	S K ACHARYA	GENERAL		Judgement Dtd. 2022-09-20	SECOND APPEAL	(Seat No - 4)
630	9222/2024	01.02.2024	RSA-396/2009	L D SAHOO	GENERAL		Judgement Dtd. 2023-11-10	SECOND APPEAL	(Seat No - 4)

								L	No-3)
631	9227/2024	01.02.2024	RSA-333/2004	S SAHOO	GENERAL		Decree	SECOND APPEAL	(Seat No-6)
632	9233/2024	01.02.2024	RSA-32/2023	S N MOHANTY	GENERAL		Last Order	SECOND APPEAL	(Seat No-1)
633	9234/2024	01.02.2024	RSA-13/2002	R C BHOI	GENERAL		Order Dtd. 2022-06-20	SECOND APPEAL	(Seat No-4)
634	9236/2024	01.02.2024	CRLA-65/2019	S K MISHRA	GENERAL		Order Dtd. 2024-01-29	CRIMINAL APPEAL	(Seat No-6)
635	9239/2024	01.02.2024	CMP-812/2023	K N SAHOO	GENERAL		Order Dtd. 2023-11-09	WRIT BRANCH-5	(Seat No-53)
636	9240/2024	01.02.2024	ARBA-52/2018	B R SENAPATI	GENERAL		Judgement Dtd. 2023-12-22	M.J.C.	(Seat No-1)
637	9242/2024	01.02.2024	OJC-8524/2001	P K ROUTRAY	GENERAL		Order Dtd. 2005-09-01Petition,Annexure,		(Seat No-1)
638	9244/2024	01.02.2024	OJC-5223/1992	B R SENAPATI	GENERAL		Order Dtd. 2017-01-12		(Seat No-1)
6	9245/	01.02.2	CONTC-	S NAYAK	GENE		Order Dtd. 2023-08-22	CONTE	(S

39	2024	024	1679/2016		RAL			MPT	eat No - 2)
640	9247/2024	01.02.2024	CONTC-10170/2023	G D MALLICK	GENERAL		Order Dtd. 2024-01-12	CONTE MPT	(Seat No - 7)
641	9249/2024	01.02.2024	WP (C) - 37166/2023	J K CHHOTRAY	GENERAL		PetitionAnnexure, Counter,	WRIT BRANCH-2	(Seat No - 9)
642	9252/2024	01.02.2024	WPCRL-1110/2012	B BARIK	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
643	9255/2024	01.02.2024	WP (C) - 9873/2009	N K ROUT	GENERAL		Order Dtd. 2009-07-25Annexure,		(Seat No - 119)
644	9257/2024	01.02.2024	WP (C) - 27769/2022	S K BISWAL	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-3	(Seat No - 13)
645	9258/2024	01.02.2024	WP (C) - 30191/2021	P K MOHANTY	GENERAL		Order Dtd. 2023-09-08	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
646	9260/2024	01.02.2024	OJC-1809/1993	N K ROUT	GENERAL		PetitionAnnexure, Counter, Rejoinder,		(Seat No - 120)
6	9262/	01.02.2	SA-	S C	GENE		Judgement Dtd. 2024-	SECON	(S

47	2024	024	324/1989	SUNDARA	RAL		01-16	D APPEA L	ea t No - 3)
648	9263/ 2024	01.02.2 024	CRLMC- 351/201 7	P K SWAIN	GENE RAL		Order Dtd. 2017-07- 12Petition,Annexure,		(S ea t No - 3)
649	9269/ 2024	01.02.2 024	FA- 86/1978	1993-01- 19	GENE RAL		Order Dtd. 1993-01-19		(S ea t No - 3)
650	9275/ 2024	01.02.2 024	WP (C) - 8997/20 02	P K PARIDA	GENE RAL		Order Dtd. 2012-01-25		(S ea t No - 3)
651	9530/ 2024	01.02.2 024	WP (C) - 32224/2 023	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2023-10-17	WRIT BRANC H-4	(S ea t No - 27 )
652	9533/ 2024	01.02.2 024	CMP- 288/201 7	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2017-03-27	WRIT BRANC H-7	(S ea t No - 15 )
653	9600/ 2024	01.02.2 024	OJC- 8150/19 98	J. C. BARAL	GENE RAL		Order Dtd. 2017-10- 17Judgement Dtd. 2017- 10-17,		(S ea t No - 15 )
654	9601/ 2024	01.02.2 024	CRLMC- 1615/20 17	SATYA PRIYA SAMANTA	GENE RAL		Order Dtd. 2017-09-08		(S ea t No - 15 )
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6 5 7	9690/ 2024	01.02.2 024	CRLA- 178/201 3	SHYAM SUNDER CHHUALSIN GH	GENE RAL		Order Dtd. 2015-12-10	CRIMI NAL APPEA L	(S ea t No - 6)
6 5 8	9691/ 2024	01.02.2 024	WP (C) - 39215/2 023	SUVENDU BARIK	GENE RAL		Order Dtd. 2023-12-04	WRIT BRANC H-1	(S ea t No - 31 )
6 5 9	9786/ 2024	01.02.2 024	WP (C) - 23628/2 015	B. K. SWAIN	GENE RAL		Order Dtd. 2023-11-02	WRIT BRANC H-3	(S ea t No - 14 )
6 6 0	9797/ 2024	01.02.2 024	WP (C) - 36495/2 022	D K DEHURY	GENE RAL		Order Dtd. 2024-01-03	WRIT BRANC H-4	(S ea t No - 17 )
6 6 1	9798/ 2024	01.02.2 024	WP (C) - 36492/2 022	D K DEHURY	GENE RAL		Order Dtd. 2024-01-03	WRIT BRANC H-4	(S ea t No - 17 )
6 6 2	9799/ 2024	01.02.2 024	WP (C) - 36491/2 022	D K DEHURY	GENE RAL		Order Dtd. 2024-01-03	WRIT BRANC H-4	(S ea t No - 17 )
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6 6 4	9807/ 2024	01.02.2 024	WP(C) - 12997/2 022	D.P. TRIPATHY	GENE RAL		Order Dtd. 2022-06-13	WRIT BRANC H-5	(S ea t No - 47 )

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